

**Deterioration of Law and Order
situation in Delhi**

526. SHRI SUKHDEO PRASAD
VERMA:

SHRI K. LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that law and order and crime situation in the Union Territory of Delhi have further deteriorated;

(b) if so, the necessary steps Government have taken so far in this direction; and

(c) the number of incidents of murder and attempted murder that took place in May, 1977 in Delhi?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) and (b). The crime figures in Delhi have shown an upward trend. A number of measures were taken to improve the situation. These, *inter alia*, included intensification of patrolling in the city, posting of police pickets at strategic points, preventive action under the Cr. P.C. deployment of plain clothes detectives and enlistment of public support. As a result, there was a substantial decrease in the number of cases of looting, thefts and cheating in Delhi during May, 1977 as compared to April, 1977.

(c). 15 cases of murder and 21 cases of attempt to murder were reported in Delhi during the relevant period.

Release of Naxalites

527. SHRI SUKHDEO PRASAD
VERMA:

SHRI PRADYUMNA BAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Naxalites released during the last three years; and

(b) the number of Naxalites still in prison in each of the States as on 30th May, 1977?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The information is being collected and will be laid on the table of the House.

राज्यों द्वारा श्री संजय गांधी के दौरों
पर किये गये प्रबन्ध

528. श्री घन्ना सिंह गुलशन : क्या
गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या युवा कांग्रेस नेता के रूप में श्री संजय गांधी द्वारा 1976-77 के दौरान दौरों के समय राज्य सरकारें सुरक्षा के लिये और अन्य सुविधाएं देने के लिए प्रबंध करती थीं ; और

(ख) यदि हां, तो पुलिस तथा सुरक्षा प्रबंधों पर कितना व्यय किया गया और उसने प्रत्येक राज्य की कितनी बार यात्रा की ?

गृह मंत्री (चौधरी चरण सिंह) : (क)
जी हां, श्रीमान् ।

(ख) आन्ध्र प्रदेश, गुजरात, हिमाचल प्रदेश, हरियाणा, जम्मू व कश्मीर, केरल, मणिपुर, मेघालय, नागालैंड, पंजाब, सिक्किम, तमिलनाडु तथा त्रिपुरा राज्यों के संबंध में सूचना संलग्न विवरण में दी गई है । शेष राज्यों से संबंधित सूचना एकत्रित की जा रही है और प्राप्त होने पर सदन के पटल पर रख दी जायेगी ।